

COURT II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 172 OF 2010

Dated: 22nd March, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Bihar Steel Manufacturers Associations Appellant (s)

Versus

Bihar Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur with
Mr. Buddy A Ranganadhan
Counsel for the Respondent(s) : Mr. Kailash Vasdev,
Mr. Mohit Kumar Shah for BSEB
Mr. Samuel Haque for BERC

ORDER

Heard learned Counsel for the Appellant.

Post the matter for further hearing on 30.03.2011. The Respondent is given liberty to place on record the Tariff Order for the year 2008-09.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/RKT